

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**JAYPEE CEMENT CORPORATION LIMITED**

*(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

| <b>RELEVANT PARTICULARS</b> |                                                                           |                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|-----------------------------|---------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                          | Name of the Corporate Debtor along with PAN & CIN/LLP No.                 | <b>Jaypee Cement Corporation Limited</b><br><b>PAN-</b> AAACZ2168D<br><b>CIN:</b> U74999UP1996PLC045701                                                                                                                                                                                                                                                                                                                                                |
| 2.                          | Address of the registered office                                          | Sector- 128, Noida, Uttar Pradesh - 201304                                                                                                                                                                                                                                                                                                                                                                                                             |
|                             | Address at which the books of account are to be maintained                | 64/4 Site-4 Industrial Area Sahibabad-201010, Ghaziabad, Uttar Pradesh, India,                                                                                                                                                                                                                                                                                                                                                                         |
| 3.                          | URL of website                                                            | <a href="https://insolvencyandbankruptcy.in/jaypee-cement-corporation-limited/">https://insolvencyandbankruptcy.in/jaypee-cement-corporation-limited/</a>                                                                                                                                                                                                                                                                                              |
| 4.                          | Details of place where majority of fixed assets are located               | <b>Jaypee Shahabad Grinding Unit with Captive Power Plant</b> at Shahabad, Distt. Gulbarga, Karnataka - 585229 (Including Bankur & Taranahalli mines)<br><br><b>Jaypee Chunar Cement Products</b> (Chunar Cement Factory) Chunar, Mirzapur-231311 (U.P)<br><br><b>Jaypee Cement Products</b> (Jaypee Cement Blending Unit) Sadwakhurd, Prayagraj (UP)<br><br><b>Heavy Engineering Workshop</b> , Village: Chhijwar, Jaypee Nagar, Rewa - 486450 (M.P.) |
| 5.                          | Installed capacity of main products/ services                             | <b>Cement Capacity-</b> 1.2 MTPA<br><b>Captive Power Plant-</b> 60 MW<br><b>Asbestos Plant</b> - 1,00,000 TPA for each plant<br><b>Operational Capacity (HEW)</b> - 10,000 MT per Annum<br><b>Operational Capacity (Hi-tech Casting Center)</b> - 9000 MT High Chromium Grinding Media per year.                                                                                                                                                       |
| 6.                          | Quantity and value of main products/ services sold in last financial year | Total income of Rs.30.03 Crores as mentioned in the Audited Profit & Loss Statement of Financial Year 2023-2024                                                                                                                                                                                                                                                                                                                                        |
| 7.                          | Number of employees/ workmen                                              | Total employees on the payroll of the corporate debtor is 349 approx.                                                                                                                                                                                                                                                                                                                                                                                  |

|     |                                                                                                                                       |                                                                                                                                                                                                                                                       |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | <a href="https://insolvencyandbankruptcy.in/jaypee-cement-corporation-limited/">https://insolvencyandbankruptcy.in/jaypee-cement-corporation-limited/</a><br>or Email at <a href="mailto:jaypeecement.cirp@gmail.com">jaypeecement.cirp@gmail.com</a> |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | <a href="https://insolvencyandbankruptcy.in/jaypee-cement-corporation-limited/">https://insolvencyandbankruptcy.in/jaypee-cement-corporation-limited/</a><br>or Email at <a href="mailto:jaypeecement.cirp@gmail.com">jaypeecement.cirp@gmail.com</a> |
| 10. | Last date for receipt of expression of interest                                                                                       | September 15, 2025 (initially it was August 25, 2025 which was previously extended to September 08, 2025)                                                                                                                                             |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | September 25, 2025 (initially it was September 04, 2025 which was previously extended to September 18, 2025)                                                                                                                                          |
| 12. | Last date for submission of objections to provisional list                                                                            | September 30, 2025 (initially it was September 09, 2025 which was previously extended to September 23, 2025)                                                                                                                                          |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | October 10, 2025 (initially it was September 19, 2025 which was previously extended to October 03, 2025)                                                                                                                                              |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | October 15, 2025 (initially it was September 24, 2025 which was previously extended to October 08, 2025)                                                                                                                                              |
| 15. | Last date for submission of resolution plans                                                                                          | November 14, 2025* (initially it was October 24, 2025 which was previously extended to November 07, 2025)                                                                                                                                             |
| 16. | Process email id to submit EOI                                                                                                        | <a href="mailto:jaypeecement.cirp@gmail.com">jaypeecement.cirp@gmail.com</a>                                                                                                                                                                          |
| 17. | Details of the corporate debtor's registration status as MSME                                                                         | Not an MSME                                                                                                                                                                                                                                           |

\* The CIRP period of 180 days for the Corporate Debtor will expire on 09.11.2025. Therefore, the last date of submission of resolution plan, i.e., 14.11.2025 (falling beyond 09.11.2025), shall be subject to appropriate extension of CIRP period granted by Ld. NCLT, Allahabad.



**CMA Deepika Bhugra Prasad**  
Resolution Professional of  
Jaypee Cement Corporation Limited  
Reg. No.: IBBI/IPA-003/IP-N000110/2017-2018/11186  
Email: [jaypeecement.cirp@gmail.com](mailto:jaypeecement.cirp@gmail.com)

Date: 10-09-2025  
Place: Delhi

**Corrigendum to Addendum issued on 09/09/2025**  
**For extension for Submission of EOI in Form G Published on 26/07/2025 and**  
**Addendum dated 26/08/2025**  
**Jaypee Cement Corporation Limited (Under CIRP)**

This notice pertains to Form G published in Business Standard, Amar Ujala, Kannada Prabha, and Navbharat newspapers on 26/07/2025 in relation to the CIRP of Jaypee Cement Corporation Limited. Initially, the last date for submitting the Expression of Interest (EOI) was set for 25/08/2025, which was subsequently extended to 08/09/2025 with the approval of the Committee of Creditors (CoC). The said extension was published vide Addendum dated 26.08.2025. Thereafter, with the approval of COC, the deadline for submission of EOIs was extended to 15/09/2025 vide publication dated 09/09/2025 in aforesaid newspapers.

This is to clarify that the CIRP period of 180 days for the Corporate Debtor will expire on 09.11.2025. Therefore, the last date of submission of resolution plan, i.e., 14.11.2025 (falling beyond 09.11.2025), shall be subject to appropriate extension of CIRP period granted by Ld. NCLT, Allahabad.

Please note that this corrigendum should be read in conjunction with the addendum issued on 09/09/2025.



**CMA Deepika Bhugra Prasad**

Resolution Professional of

Jaypee Cement Corporation Limited

Reg. No.: IBBI/IPA-003/IP-N000110/2017-2018/11186

Email: [Jaypeecement.cirp@gmail.com](mailto:Jaypeecement.cirp@gmail.com)

Date: 10-09-2025

Place: Delhi

**Extension for Submission of EOI in Form G Published on 26/07/2025 and Addendum dated 26/08/2025**

**Jaypee Cement Corporation Limited (Under CIRP)**

This is in reference to Form G published in Business Standard, Amar Ujala, Kannada Prabha and Navbharat Newspapers on 26/07/2025 for which the last date for submission of Expression of Interest (“EOI”) was 25/08/2025, which was further extended till 08/09/2025 with the approval of the Committee of Creditors (CoC). Please note that the last date of submission of EOIs has been further extended to 15/09/2025. All other terms & conditions remain unchanged. The relevant/revised dates/details after extension is as follows:-

| S. No. | Particulars/Event                                                                                                                | Due Date                                                                     |
|--------|----------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|
| 1.     | PAN of Corporate Debtor                                                                                                          | AAACZ2168D                                                                   |
| 2.     | Last date for submission of expression of interest                                                                               | 15/09/2025                                                                   |
| 3.     | Date of issue of provisional list of prospective resolution applicants                                                           | 25/09/2025                                                                   |
| 4.     | Last date for submission of objections to provisional list                                                                       | 30/09/2025                                                                   |
| 5.     | Date of issue of final list of prospective resolution applicants                                                                 | 10/10/2025                                                                   |
| 6.     | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 15/10/2025                                                                   |
| 7.     | Last date for submission of resolution plans                                                                                     | 14/11/2025*                                                                  |
| 8.     | Process email id to submit Expression of Interest                                                                                | <a href="mailto:Jaypeecement.cirp@gmail.com">Jaypeecement.cirp@gmail.com</a> |

This notice has been issued by the Resolution Professional, in order to inform the PRAs about the extension in the date for submission of EOI pursuant to Form G dated 26/07/2025 and its addendum dated 26/08/2025.

\* The CIRP period of 180 days for the Corporate Debtor will expire on 09.11.2025. Therefore, the last date of submission of resolution plan, i.e., 14.11.2025 (falling beyond 09.11.2025), shall be subject to appropriate extension of CIRP period granted by Ld. NCLT, Allahabad.



**CMA Deepika Bhugra Prasad**

Resolution Professional of

Jaypee Cement Corporation Limited

Reg. No.: IBBI/IPA-003/IP-N000110/2017-2018/11186

Email: [Jaypeecement.cirp@gmail.com](mailto:Jaypeecement.cirp@gmail.com)

Date: 10-09-2025

Place: Delhi

**Extension for Submission of EOI in Form G Published on 26/07/2025**  
**Jaypee Cement Corporation Limited (Under CIRP)**

This is in reference to Form G published in Business Standard, Amar Ujala, Kannada Prabha and Navbharat Newspapers on 26/07/2025 for which the last date for submission of Expression of Interest ("EOI") was 25/08/2025. In this connection, we inform that the last date for submission of EOI has been extended till 08/09/2025 in view of the approval given in the 4<sup>th</sup> meeting of Committee of Creditor (CoC) dated 19/07/2025 by the members of the CoC. The relevant/revised dates/details after extension is as follows -

| S. No. | Particulars/Event                                                                                                                | Due Date                    |
|--------|----------------------------------------------------------------------------------------------------------------------------------|-----------------------------|
| 1.     | PAN of Corporate Debtor                                                                                                          | AAACZ2168D                  |
| 2.     | Last date for submission of expression of interest                                                                               | 08/09/2025                  |
| 3.     | Date of issue of provisional list of prospective resolution applicants                                                           | 18/09/2025                  |
| 4.     | Last date for submission of objections to provisional list                                                                       | 23/09/2025                  |
| 5.     | Date of issue of final list of prospective resolution applicants                                                                 | 03/10/2025                  |
| 6.     | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 08/10/2025                  |
| 7.     | Last date for submission of resolution plans                                                                                     | 07/11/2025                  |
| 8.     | Process email id to submit Expression of Interest                                                                                | Jaypeecement.cirp@gmail.com |

This notice has been issued by the Resolution Professional, in order to inform the PRAs about the extension in the date for submission of EOI pursuant to Form G dated 26/07/2025.



CMA Deepika Bhugra Prasad  
Resolution Professional of  
Jaypee Cement Corporation Limited  
Reg. No.: IBBI/IPA-003/IP-N000110/2017-2018/11186  
Email: [Jaypeecement.cirp@gmail.com](mailto:Jaypeecement.cirp@gmail.com)

Date: 26-08-2025  
Place: Delhi